RAJYA SABHA SECRETARIAT

TO BE PUBLISHED
IN THE GAZETTE
OF INDIA PART I
SECTION 2.

PARLIAMENT HOUSE ANNEXE NEW DELHI

Dated the 23rd February, 2022

NOTIFICATION

No. RS/15/1/2/2022/22-Perl. – In terms of Section 5 (1) of the Right to Information Act, 2005, the Competent Authority has appointed Shri Sanjeev Chandra, Director in the Rajya Sabha Secretariat as the Central Public Information Officer in that Secretariat with immediate effect.

2. Appointment of Shri Vinay Shankar Singh, Director as Central Public Information Officer *vide* Notification No. LAFEAS-PS25011(12)/1/2020-Perl Sec-RSS/09 dated11th January, 2021 stands terminated with immediate effect.

Sd/-(K. SUDHAKARAN) DIRECTOR

To,

The Manager,
Government of India Press,
Minto Road, New Delhi

No. RS/15/1/2/2022/22-Perl.

Dated the 23rd February, 2022

Copy to :-

- 1. Office of the Hon'ble Chairman, Rajya Sabha
- 2. Office of the Secretary-General
- 3. Office of AS (P)
- 4. Shri Vinay Shankar Singh
- 5. Shri Sanjeev Chandra
- 6. RTI Cell
- 7. Notification Book
- 8. APAR File
- 9. Nodal Officer, AeBAS & eOffice cell-for information and necessary updation
- 10.All Officers/Sections/P.S.s/P.A.s and Pay & Accounts Office, Rajya Sabha

(K. SUDHAKARAN) DIRECTOR